



**ROC. No.108339A/2022/Comp3**

**CIRCULAR**

**Sub : Neutral Citation for citing decisions of High Courts and the Supreme Court – implementation of Neutral Citation System in Madras High Court – regarding.**

It is hereby informed to all concerned that Neutral Citation System will be operational in Madras High Court on and from 01.01.2023 for Orders / Judgments uploaded on <https://www.mhc.tn.gov.in/judis> [Official Website].

The mode of citation for neutral citation of Madras High Court will be 'Year/MHC/auto generated number'. A unique neutral citation number for every Order / Judgment uploaded on the Official Website will be auto-generated on and from 01.01.2023 and will be available at the top left part of each page of the Order / Judgment which will be the auto generated part of this mode of citation.

One additional search field has been created under 'Judgments – PDF Judgment' link of the Official Website to facilitate search of Orders / Judgments qua neutral citation in addition to Key Words, Case Number, Party Name, Date of Order / Judgment etc.,

**HIGH COURT, MADRAS**

**DATE :30.12.2022**

**Sd/- P. DHANABAL  
REGISTRAR GENERAL**

To

1. All the Hon'ble Judges (for information).
  2. The Secretary General, Supreme Court of India, New Delhi.
  3. All the Registrars, High Court, Madras and Madurai Bench.
  4. The Additional Registrar General, Madurai Bench of Madras High Court (with a request to circulate this circular to all the Bar Associations at Madurai Bench / Notice Boards of Madurai Bench of Madras High Court, Madurai ).
  5. The Principal Judge, City Civil Court, Chennai.
  6. All the Principal District Judges/ District Judges.
  7. The Chief Judge, Puducherry.
  8. The Director, Tamil Nadu State Judicial Academy, Chennai (with a request to circulate this circular to the Regional Centre of Judicial Academy, Coimbatore, and Madurai).
  9. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
  10. The Member Secretary, Pondicherry Legal Services Authority, Puducherry.
  11. The State Informatics Officer, National Informatics Centre, Tamil Nadu State Centre, E Wing, First Floor, Rajaji Bhavan, Besant Nagar, Chennai – 600 090.
  12. The Senior Technical Director, NIC, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
  13. The Secretary, Bar Council of Tamil Nadu and Puducherry.
  14. The Secretary, Madras Bar Association, Chennai.
  15. The Secretary, Madras High Court Advocates Association, Chennai.
  16. The Secretary, Women Lawyers Association, Chennai.
  17. The Secretary, Law Association, Chennai.
  18. The Chairman, Federation of District and Sub-ordinates Courts Bar Association of Tamil Nadu and Puducherry, No.1-A6, Trichy Main Road, Namakkal – 637 001.
  19. The Court Manager, High Court and Madurai Bench of Madras High Court, Madurai.
  20. The Record Keeper, A.D. Records, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
  21. The Notice Boards, High Court, Madras.
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(With the request to communicate the circular to all the Courts functioning in their respective Unit).